Unstarred Questions

to step up action against terror outfits after the State was placed under Governeor's rule;

- (b) if so, the details thereof;
- (c) whether it is also a fact that NSG will train Jammu and Kashmir Police and other paramilitary forces in room intervention and other anti-terror skills, oversee anti-hijack operations at Srinagar and deploy its commandos for intelligence based operations; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) Government has decided to deploy a Task Force of National Security Guard (NSG) in Kashmir Valley for strengthening the existing security grid and undertake capacity building training of Jammu and Kashmir Police and CAPFs.

Delay in release of report by NCRB

- 881. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the reasons for delay in releasing the Accidental Deaths and Suicides in India- 2016 report published by the National Crime Records Bureau (NCRB) including the reasons for not releasing it in April, 2018 as stated earlier; and
 - (b) the expected date of release of the aforementioned report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Many improvements are being made in the Report and therefore finalization of the report has taken time. The expected date of release is by end of August, 2018.

Action taken against cow vigilantes

- †882. SHRI JAVED ALI KHAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government has taken cognizance of the statements made by Hon'ble Prime Minister on 6 August, 2016, 30 June, 2017 and 16 July, 2017 at public forums with regard to anti-social and violent activities of so called cow vigilantes;
- (b) whether the so called cow vigilantes have been identified and relevant dossiers have been prepared about their activities;

[†] Original notice of the question was received in Hindi.